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Title: Regarding Pradhan Mantri Gram Sadak Yojana (PMGSY).

SHRI BHEEMRAO B. PATIL (ZAHEERABAD): The major concern in my parliamentary constituency is rural roads. My constituency in Telangana is a border constituency to Karnataka and Maharashtra. This border area is still neglected and far from development till today. Even today, after 69 years of Independence, there are villages which do not even have road connectivity and villages are isolated from the rest of the country. During the rainy season the situation becomes worse. Even for deliveries and medical emergencies they have to walk two to three kms. on muddy roads.

We can call the governance as 'good governance' only if we reach those people who are living in remote villages, who are very desperately waiting for our attention. For example, in my parliamentary constituency there are seven segments which have more than 200 habitations, but unfortunately do not have road connectivity. Improper road connectivity is one of the main reasons stopping growth in rural areas. Around 1,054 habitations are not connected with all-weather roads in the State of Telangana as on 1.6.2016. As against this, 876 habitations are not eligible for sanction under the PMGSY as the population range is below 250. Roads for connecting 177 habitations have been agreed for in-principle sanction by the Government of India in the current financial year.

Another 676 habitations are also not connected with all-weather roads. However, in the year 2002-03 these habitations have been shown as connected on the formation of gravel roads. A total of 1,449 works costing Rs. 3,544 crore are proposed for sanction, out of which the MoRD, the Government of India have agreed for in-principle sanction only for 414 works costing Rs. 693 crore. Around 679 habitations were wrongly reported as connected in the Core Network in the year 2002-03, after connecting with gravel surface. The proposal for 545 roads costing Rs. 899.11 crore out of the above were submitted to connect all these 676 habitations. The MoRD informed that a policy decision need to be taken, hence status quo would be maintained.

I would also want to state that in 2002-03, it was wrongly reported that habitations with gravel roads are connected. Though proposals are sent for all weather roads, the Government of India is to take a decision. Hence, the Government may be requested to sanction roads proposed under PMGSY II during this year instead of next year. Thank you, Sir.

HON. DEPUTY SPEAKER:

Shri Bhairon Prasad Mishra is allowed to be associated with the issue raised by Shri Bheemrao B. Patil.

Dr. Ramesh Pokhriyal Nishank – not present.